

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 666 of 2020

In the matter of:

**Raj Kumar Ralhan, Resolution Professional of Leo
Meridian Infrastructure Projects & Hotels Ltd.Appellant**
Vs.
Deputy Director, Directorate of Enforcement & Ors.Respondents

Present:

**Appellant: Mr. Ramji Srinivasan, Senior Advocate with Ms. Misha,
Mr. Vaijayant Paliwal, Ms. Jasveen Kaur and Mr. Prabh
Simran Kaur, Advocates.**
**Respondents: Mr. Vipin Nair, Mr. P.B. Suresh, Mr. Karthik
Jayshankar, Advocates for R4.
Mr. Zoheb Hossain and Ms. Agni Sen, Advocates for R1
& 2.**

ORDER

(Through Virtual Mode)

25.11.2020: Pleadings have been completed. Short written submissions have also been filed.

Since another appeal involving similar issue is stated to be fixed on 2nd December, 2020 for consideration, let this appeal also be listed 'for admission (after notice)' on 2nd December, 2020 at 12.00 Noon.

In the meantime, interim direction to continue.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

AR/g